

(Shri Atal Bihari Vajpayee)

Chapters I and II of Audit Report 12.21 hrs.
(Civil), 1968.

COMMITTEE ON PUBLIC
UNDERTAKINGS

Fifty-seventh and Fifty-eighth Report

SHRI BAL RAJ MADHOK (South Delhi) : I beg to present the following Reports of the Committee on Public Undertakings :

- (1) Fifty-seventh Report on action taken by Government on the recommendations contained in their Forty-third Report on Sindri Unit of Fertilizer Corporation of India Limited. [Paras in Section II of Audit Report (Commercial), 1968].
- (2) Fifty-eighth Report on action taken by Government on the recommendations contained in their Twenty-fifth Report on Praga Tools Limited [Paras in Section IV of Audit Report (Commercial), 1968.]

PATENTS BILL

(i) Report of Joint Committee

SHRI R. BARUA (Jorhat) : I beg to present the Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents.

(ii) Evidence

SHRI R. BARUA : I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill to amend and consolidate the law relating to patents.

(iii) Study Notes

SHRI R. BARUA : I beg to lay on the Table a copy of the Study Notes on the visits undertaken by the Study Groups of the Joint Committee on the Bill to amend and consolidate the law relating to patents.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):
With your permission, Sir, I rise to announce
that Government Business in this House
during the week commencing 2nd March,
1970, will consist of :

- (1) Further discussion on the President's Address.
- (2) General discussion on the Railway Budget for 1970-71.
- (3) Discussion on the Resolution seeking disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970 by Shri Beni Shanker Sharma and others and consideration and passing of the Banking Companies (Acquisition and Transfer Undertakings) Bill, 1970.

SHRI MANUBHAI PATEL (Dabhoi) : During the last session and previous to that also, Government had agreed to bring the Tekchand Commission Report before the House for consideration. They are not bringing it at all. At least during this session, this being a longer session, they can accommodate and bring that report for discussion.

SHRI BAL RAJ MADHOK (South Delhi) : We have been asking the Government for the last two sessions that the Report of the Committee of Defections should be discussed in the House. Perhaps because the Government thinks that defections are in its favour, it need not bring this report before the House. I would again submit that this report, which is a unanimous report, must be discussed in Parliament so that some action could be taken on it ; otherwise, they are going to finish democracy itself.

श्री शिवचन्द्र झा (मधुबनी) : राष्ट्रपति के प्रतिभाषण में कहा गया है कि प्रिवीपसिस को समाप्त करने के लिए सरकार एक विधेयक